munications, have, however, suggested to have a scheme on the lines of Indra Vikas Patra but no details are available.

2538. (Transferred to 22nd December, 1993)

FINANCES WITHDRAWN BY SCICI TO DEEP SEA FISHING OPERATION

2539. SHRI V. HNUMANTHA RAO:
Will the Minister of FINANCE be
pleased to state:

- (a) whether the SCICI has withdrawn financing to deep-sea fishing vessels;
- (b) if so, what steps are proposed to be taken to return seized fishing vessels to operators; and
- (c) details of steps proposed by SCICI to revive the sick deep-sea fishing Industry 7

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) :

- (a) No. Sir.
- (b) and (c) The Government of India announced a rehabilitation scheme on 4-4-1991 for the fishing companies assisted by erstwhile Shipping Development Fund Committee (SDFC). Further relaxations were made in the scheme by the Govt. in April, 1992 in response to requests from the Industry. The scheme envisages various concessions which include waiver of penal interest, recapitalisation of overdue amounts repayable over the balance life of the vessel, additional financial assistance for meeting increased cost of acquisition of vessels and assistance for repairs and modifications of vessels. On receipt of further representation from the deep sea fishing industry, the Govt. of India have constituted a High Level Technical Committee in the Ministry of Food Processing Industries to look into the problems of the industry.

have, however, suggested PARTICIPATION OF INDIA IN GEF

SAMBHAJIRAO SHINDE : SHRIMATI VEENA VERMA : SHRI MAHENDRA PRASAD :

SHRI RAJNI RANJAN SAHU :

Will the Minister of FINANCE be

- (a) whether it is a fact that India has been enlisted as a part cipant of the Global Environment Facility (GEF) as a donor beneficiary;
- (b) if so, what are the details in this regard; and
- (c) whether any project in India has been identified for GEF-funds?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) :

- (a) Yes, Sir. India is a participant of the Global Environment Facility as a donor as well as a beneficiary.
- (b) and (c) The Government has posed some projects for GEF funding and are being processed.

## राष्ट्रीय बचत योजना

2541. श्री विमनभाई हरिकाई गुक्त : नवा विस्त मंत्री यह बताने की कृपा करेंगे कि :

- (क) सातवी और ब्राटवी पंचनवीय योजना के दौरान सरकार द्वारा राष्ट्रीय वचत योजना के अन्तर्गत राज्य-वार जितना लक्ष्य निर्धारित किया गया है
- (ख) उक्त भ्रवधि के दौरान प्रत्येक राज्य ने कितना लक्ष्य प्राप्त किया है
- (ग) इस योजना के श्रन्तर्गत गुजरात के विभिन्न जिलों द्वारा कितना लक्ष्य प्राप्त किया गया है
- (घ) क्या इस योजना के अन्तर्गत और अधिक धनरामि एकवित करने के लिए सरकार द्वारा कोई

विशेष प्रोत्माहन योजना बनाई गई है प्रथवा बनाये जाने का विचार है और

(इ.) यदि हां, तो इस संबंध में ब्यौरा न्या

विस मंत्रासय में राज्य मंत्री श्रौर संसदीय कार्य मंद्रालय में राज्य मंत्रो (डा. धवरार सहसद):

- (क) और (ख) सातवीं भ्रायोजना 1984-85 के मल्यों पर 17916 करोड़ हमए के ग्रल्प बचतों के निवल संग्रह की कल्पना की गई। इस लक्ष्य का राज्यवार ब्यौरा नहीं है । श्राठवीं श्रायोजना ने ग्रत्य बचतों के लिए धलग से कोई लक्ष्य सचित नहीं किया है। हालांकि सातवीं श्रायोजना (1985-90) तथा आठवीं श्रायोजना के प्रथम वर्ष श्रयात् 1992-93 के दौरान डाकधरों चालु मुल्यों पर हुए राज्यवार वास्तविक निवल भ्रत्य बचत संबह संलग्न विवरण (जीचे देखिए) में बताए गए
- (ग) गजरात के विभिन्न जिलों के लिए कोई लक्ष्य निर्धारित नहीं किया गया था।
- (घ) और (ङ) सरकार द्वारा किये गये उपायों **के कारण चाल वर्ष के दौरान ग्रक्तबर**, 1993 तक <mark>प्ररूप बचन संग्र</mark>हों <sub>ने</sub> पिछने वर्ष की तदनरूप श्रविध के दौरान हुए संग्रहों की तलना में उत्साह-वर्षक बद्धि दर्शायी है । वर्तमान में ग्रन्य बचत योजनाओं को कोई विशेष प्रोत्साहन देने का कोई प्रस्ताव नहीं है।

## विवरण

बाल् कीमलों पर डाकबरों में हुए निवल अस्म बचत संग्रह

		(करोड़ रूपये)	
कम सं	राज्य	मातवीं श्रायोजना 1985 90	1992-93 श्रनन्तिम)
I	2	3	4
1,	श्रान्छ प्रदेश	1205.56	172.13
2.	ग्ररूणाचल प्रदेश	6.34	2.0 <b>7</b>

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1 2	3	4
3. श्रसम	565.71	101.43
4. बिहार	1428,64	148.00
इ. गोभा	111.36	10.81
<ol> <li>गुजरात</li> </ol>	2641.04	386. <b>78</b>
2. हरियाणा	816.37	137.55
<ol><li>हिमाचल प्रदेश</li></ol>	396.76	25.2
८. जम्मूऔर कश्मीर	322 - 25	55.93
10. कर्नाटक	1374.01	284.89
11. केरल	629.47	134.06
12. मध्य प्रदेश	967.92	111.37
13. <b>महाराष्ट्र</b>	2444.8	121.37
14. मणिपुर	9.65	2.59
15. <b>मेघा</b> लय	51.82	4.83
16. मिजोरम	3.411	3. <b>96</b>
17. ना <b>गा</b> लैंड	10.35	I . 09
18. उड़ीसा	477.34	26.90
19 पंजाब	1301.77	175,90
20. राजस्यान	946,44	304.03
21. सिक्किम	3.68	0.26
22 तमिलनाङ्ग	822.34	526.7B
23. हिंगुरा	65.16	7.66
24. उत्तर प्रदेश	3756.67	737.60
25. पश्चिम बंगाल	2799.18	572.61

## CREDIT FACILITIES TO SMALL SCALE INDUSTRIES

- @2542 SHRI IOBAL SINGH : WILL the Minister of FINANCE be pleased to state :
- (a) whether Government propose set up specially designated branches disburse credit to small scale industries in 85 identified districts in the country which cover around half of the total SSI units;
- @ Previously Unstarred **Ouestion** 2004 transferred from 16th December, 1993